

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 400 OF 2017 &**  
**IA NOS. 1166 & 1167 OF 2017**

**Dated: 9<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sarda Energy And Minerals Ltd.**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Anr.**

**... Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Raunak Jain  
Mr. Vishvendra Tomar

Counsel for the Respondent(s) : --

**ORDER**

Issue notice to the Respondents regarding admission of the Appeal No. 400 of 2017 and also on IA No. 1167 of 2017 returnable on 09.02.2018. Dasti, in addition, is also permitted.

List this matter for admission on **09.02.2018.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*tpd/vt*